

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-09-2020 AT 02.30 PM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/563/IB/2020 IN
PETITION NUMBER : IBA/210/2019
NAME OF THE PETITIONER(S) : SATYA DEVI ALAMURI, RP OF
LSP AGRO LTD
NAME OF THE RESPONDENT(S) : B.S. KRISHNAN & 4 OTHERS
UNDER SECTION : 18(f), OF IBC 2016

ORDER

Ms. Satya Devi Alamuri, Resolution Professional for the Applicant and Ld.
Counsel Ms. Madhumithaa for the Respondent is present.

The counsel for the Respondent states that the matter is pending before the
Hon'ble NCLAT in Company Appeal [AT] [Insolvency] No.153 of 2019 vide
Order dated 18.02.2019. Hence seeks adjournment.

At request, adjourned to **04.11.2020**.

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[S. VIJAYARAGHAVAN]
Member (Technical)

MEMBER (TECHNICAL)

sr

-sd-

[R. SUCHARITHA]
Member (Judicial)

MEMBER (JUDICIAL)